

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1562
ANSWERED ON:27.02.2003
NGOS WORKING FOR ORPHANS IN UP
JAI PRAKASH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the non-governmental organizations working for the welfare of orphans in various States including Uttar Pradesh and Uttaranchal;
- (b) the financial assistance provided to these organizations during the last three years to each NGO in these States;
- (c) whether some of the said non-governmental organizations have misused the funds;
- (d) if so, the details thereof ;and
- (e) the action taken against such organizations?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) & (b) The details of Non-Governmental Organizations (NGOs) working for the welfare of orphans in various States and being assisted under this Ministry's Scheme of Assistance to Homes (Shishu Greh) for children to promote in-country adoption and financial assistance provided to each of these organizations during the last three years are given in the Statement at annexure-I. No NGO from Uttar Pradesh and Uttaranchal has received the grant-in-aid from this Ministry during this period under the Scheme.

(c), (d) & (e) Yes, Sir. Irregularities committed by some NGOs have been noticed and suitable action has been taken against them. The details of these organizations and action taken against each of them are given in the Statement at Annexure-II

Annexure-I

Statement referred to in reply to Part (a) & (b) of the Lok Sabha Unstarred Question No.1562 regarding NGOs` working for orphans in UP for answer on 27th February, 2003 by Shri Jai Prakash-giving details of non-governmental organisations receiving financial assistance under the Scheme, `Assistance to Homes (Shishu Greh) for children to promote in-country adoption` and financial assistance provided to each of these organisations during last three years.

(in Rupees)

S.No. Name of the Organisation Financial Years

1999-2000 2000-2001 2001-2002

ANDHRA PRADESH

1 Indian Council of Social Welfare, Hyderabad	740,400.00	550,800.00	-
2 Priyadarshini Service Organisation, Visakhapatnam	975,300.00	-	-
3 Social Action for Social Development, Mahabub Nagar	432,900.00	321,450.00	-

Sub Total 2,148,600.00 872,250.00 0.00

ARUNACHAL PRADESH

1 Oju Welfare Association, Ita Nagar 600,000.00 583,200.00 533,700.00

Sub Total 600,000.00 583,200.00 533,700.00

ASSAM

1 Sreemanta Sankar Mission, Nagaon - - 172,125.00
2 Helal Sangha Community Centre, Karimganj - - 151,686.00

Sub Total 0.00 0.00 323,811.00

DELHI

1 Welfare Home for Children, Sarita Vihar 600,000.00 - -
2 Sewa Bharti, Jhandewalan 464,400.00 177,314.00 466,650.00

Sub Total 1,064,400.00 177,314.00 466,650.00

GUJARAT

1 Shri Kathiawar Nirashrit Balashram, Rajkot 353,700.00 - -

Sub Total 353,700.00 - -

HARYANA

1 Haryana State Council for Child Welfare, Chandigarh 447,030.00 347,276.00 223,650.00
2 SOS Children`s Villages Association, Panchkula - - 354,452.00

Sub Total 447,030.00 347,276.00 578,102.00

HIMACHAL PRADESH

1 H.P. State Council for Child Welfare, Shimla - 78,763.00 191,803.00

Sub Total 0.00 78,763.00 191,803.00

KARNATAKA

1 Jayanthi Gram Women & Children Welfare Association, Bizapur 496,800.00 496,800.00 252,000.00

Sub Total 496,800.00 496,800.00 252,000.00

KERALA

1 Dinasevanasabha, Pattuvam, Kannur	464,400.00	449,072.00	232,200.00
2 Kerala State Council for Child Welfare Thycaud, Thiruvananthapuram	234,000.00	-	278,290.00
3 Holy Angel's Foundling Home, Thrissur	-	-	161,325.00
4 Ananda Bhavan (Foundling Home), Palakkad	-	-	198,598.00

Sub Total 698,400.00 449,072.00 870,413.00

MADHYA PRADESH

1 Shri Banke Bihari Kunj Bahuuddeshiya Mahila Kalyan Samiti, Bhind	600,000.00	600,000.00	518,850.00
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Sub Total 600,000.00 600,000.00 518,850.00

MAHARASHTRA

1 Adharashram, Nashik	766,800.00	600,000.00	707,100.00
2 Bal Vikas Mahila Mandal, Latur	600,000.00	594,000.00	512,100.00
3 People's Education Society, Buldana	712,800.00	243,600.00	-
4 Dnyan Gangotri Education Society, Latur	600,000.00	594,000.00	516,150.00
5 Pankaj Bahuddeshiya Shikshan Sanstha, Bhandara	-	-	933,300.00
6 District Probation and After Care Association Kolhapur	138,186.00	-	496,800.00
7 Vatsalya Trust, Mumbai	-	1,166,400.00	453,533.00
8 Sandhi Niketan Shikshan Sanstha, Nanded	745,200.00	494,100.00	493,900.00
9 Patel Bahuudheshya Shikshan Sansthan, Nagpur	248,400.00	248,400.00	-
10 Smt. Narsabai Mahila Mandal, Nanded	-	1,020,600.00	452,700.00
11 Priyadarshini Shikshan Prasarak Mandal, Chandrapur	606,750.00	410,400.00	-
12 District Probation & After Care Association Ahmed Nagar	498,809.00	496,800.00	513,337.00
13 Jyotiba Phule Seva Trust, Nanded	496,800.00	518,400.00	526,950.00
14 Shri Ganesh Shikshan Prasarak Mandal, Latur	-	1,004,400.00	497,250.00
15 Unatisheel Mahila Mandal, Nanded	297,900.00	-	-
16 Jaishree Sushikshit Berojgar Mahila Mandal Nagpur	-	-	172,125.00
17 Rohini Kalyankari Mahila Mandal, Bhandara	-	-	329,719.00
18 Gramin Shaikshanik Va Sanskrutik Vikas Mandal Garhchirali	-	237,600.00	-
19 SAKAR (Society for Adoption Knowledge, Awareness & Resource), Aurangabad	-	-	69,398.00

Sub Total 5,711,645.00 7,628,700.00 6,674,362.00

MANIPUR

1 Social Reformotion & Development Organisation Leikai, Imphal (East)	49,500.00	356,400.00	479,700.00
2 Community Development Programme Centre Thoubal	49,500.00	99,900.00	479,700.00
3 Tear Fund India Committee On Relief and Rehabilitation Service, Churachandpur	-	-	172,125.00
4 Integrated Women and Children Development Centre (IWDCD), Imphal	-	-	172,125.00

Sub Total 99,000.00 456,300.00 1,303,650.00

MIZORAM

1 International Poor Children, Aizawl	49,500.00	496,800.00	525,600.00
Sub Total	49,500.00	496,800.00	525,600.00

ORISSA

1 Subhadra Mehtab Seva Sadan, Khurda	-	1,171,800.00	241,200.00
2 Basundhara, Basundhara Nagar	-	1,150,800.00	-
3 Nilachal Seva Pratisthan, Puri		600,000.00	-
4 Banabasi Seva Samiti, Kandhamal (Phulbani)	248,400.00	761,400.00	512,100.00
5 Vikas Parishad, Cuttack		745,200.00	-
6 Lutheran Mahila Samity, Kendrapara	243,000.00	496,800.00	504,000.00
7 Community Legal Action and Research Centre Dhenkanal	243,000.00	-	-
8 Maharshi Dayananda Service Mission Dhenkanal	49,500.00	496,800.00	229,050.00
9 Anatha Parityakta Balashram, Nayagarh	-	-	418,725.00
Sub Total	2,129,100.00	4,077,600.00	1,905,075.00

RAJASTHAN

1 Shri Karni Nagar Vikas Samiti, Kota	248,400.00	891,000.00	547,200.00
2 Madhu Smriti Mahila and Bal Kalyan Utthan Sansthan, Kota	243,000.00	496,800.00	493,200.00
Sub Total	491,400.00	1,387,800.00	1,040,400.00

TAMILNADU

1 Guild of Service (Central), Chennai	248,400.00	-	-
2 Madras Social Service Guild (MASOS GUILD) Chennai	220,050.00	-	-
3 Malaysian Social Services, Chennai	248,400.00	583,200.00	291,600.00
Sub Total	716,850.00	583,200.00	291,600.00

TRIPURA

1 Tripura State Council for Child Welfare Agartala	599,400.00	583,200.00	266,850.00
2 Tripura State Council for Child Welfare Nutan Nagar, Agartala (west)	-	-	69,038.00
Sub Total	599,400.00	583,200.00	335,888.00

WEST BENGAL

1 Scottlane Poverty Eradication Centre, Kolkata	-	-	169,425.00
2 Ramakrishna Vivekananda Mission, Barrackpore	-	-	161,325.00
3 Vivekananda Welfare and Development Society Kolkata	-	-	69,488.00

Sub Total 0.00 0.00 230,813.00

GRAND TOTAL 16,205,825.00 18,818,275.00 16,042,717.00

Due to action taken against the NGO for irregularities
Due to action taken against the NGO for irregularities
Due to non-submission of In-country Adoption Licence

STATEMENT REFERRED TO IN REPLY TO PART (c) (d) & (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 1562 REGARDING NGOS' WORKING FOR ORPHANS IN U.P. FOR ANSWER ON 27TH FEBRUARY, 2003 BY SHRI JAI PRAKASH- GIVING DETAILS OF ACTION TAKEN AGAINST THE NGOS FOR IRREGULARITIES UNDER THE SHISHU GREH SCHEME.

Sl.No. Name of the Organisation Action Taken

1. Indian Council of Social Welfare Hyderabad, A.P. Grant withdrawn
2. Priyadarsini Service Organisation Visakhapatnam, A.P. Grant withdrawn
3. Social Action for Social Development, Mahabub Nagar, A.P. Grant withdrawn
4. Vikas Parishad At. -Kadampara (Kharipadia), P.O. Grant withdrawn
Dadhibamanpur (42 Mouza), District- Cuttack, Orissa
5. Community Legal Action and Research Centre, At/P.O.- Bainsia, Grant withdrawn
Via-Mahimgadi, Dist.- Dhenkanal - 759014, Orissa
6. Malaysian Social Services H.O. No. 6, Sengunthar Street, Grant withdrawn
Shenoy Nagar, Chennai- 600030 Tamilnadu
7. Jayanthi Gram Women & Children Welfare Association Grant stopped & Matter is Subjudice
P.Box No. 55, Mallikarjuna GyanaYogashrama B.L.D.E.
Road, Bizapur- 586103, Karnataka
8. Priyadarshini Shikshan Prasarak Mandal, Chandrapur Maharashtra. Grant withdrawn
9. Madras Social Service Guild, Chennai, Tamilnadu. Grant withdrawn
10. Social Reformation & Development Organisation, Imphal, Manipur. Show-cause issued